1969. Since this quality of Ferrochrome was to be produced indigenously in Oct./ Nov. 1968, no import licences were issued to Alloy Steels Plant during that period.

10. [Transfered to the 4th March, 1970.]

DURGAPUR STEEL PLANT

11. SHRI CHITTA BASU : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply to the Unstarred Question No. 821 given in the Rajya Sabha on 1st December, 1969 and state :

(a) whether the six man team from Britain which visited! the Durgapur Steel Plant in November, 1969 has since submitted its report;

(b) if so, the nature of the report; and

(c) the reaction of the Government of India thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) to (c) No report from the Team has been received by the Government of India. Certain proposals for technical assistance have, however, been received and these are under discussion.

INDUSTRIAL LICENCES TO BIRLAS

12. SHRr NIREN GHOSH : SHRI K. P. SUBRAMANIA

MENON:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to State :

(a) whether it is a fact that Government have issued to Birla group of industries 27 industrial licences in the last three years;

(b) whether it is also a fact that these licences have been issued despite the comments made by the Hazari Committee and the Dutt Committee, which had been appointed by Government to inquire into the alleged mal-practices of the industrial houses including Birlas; and

(c) if so, the reasons for giving licences ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) to (c) During the last three years. viz. 1967, 1968 and 1969 20 licences under the Industries (Development) and Regulation) Act. 1951 were granted to industrial undertakings belonging to the Birla Group of Industries. 4 of thes'e licences were issued in 1967. 6 in 1968 and 10 in 1969. 7 of these licences were for the manufacture of 'New Articles' in, and 9 for effecting 'Substantial Expansion* of, already existing undertakings. 1 licence was for changing the location of part of an existing undertaking within the same state and! only 3 licences were granted for the establishment of New Industrial Undertakings. All the new industrial licences were issued in 1968 and no new undertaking licences was issued in 1969.

These licences were issued on merits after due examination.

DECONTROL OF CEMENT

13. SHRI A. G. KULKARNI: SHRI KRISHAN KANT : SHRIG. R. PATIL: SHRI K. S. CHAVDA : DR. BHAI MAHAVIR: SHRI RAM NIWAS MIRDHA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government have revised its earlier decision on decontrol of cement; and

(b) if so, what are the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) The attention of the Hon'ble Member is invited to the statement made by the Minister of State in the Raiya Sabha on the 22nd December, 1969.

Assistance to Mysore to develop Small Industries

14. SHRI M. D. NARAYAN ; Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COM-PANY AFFAIRS be pleased to state :

(a) the assistance, if any, given by the Centre during the last five years to save.